## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.				M/s. / Mr.	
CP(IB)No.	-	For	Rule-4 of IB	Daimler Financial Services Pvt. Ltd.,	
104/BB/ 2017		hearing Vs Kumuda Sugar & Agro Products			
	_			Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Counsel for petitioner is absent. No representation for petitioner. Counsel for respondent is also absent. No representation for corporate debtor/respondent. No information whether notice ordered is served on the corporate debtor or not.

List it on 08.01.2017.

MEMBER (T)

MEMBER (J)